

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.569 of 1995

Wednesday, this the 22nd November, 1995

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR S P BISWAS, ADMINISTRATIVE MEMBER

C K Imbachan, Retired Highly Skilled
Serang -Grade II,
Office of the Bridge Inspector(Regirdering),
Birupa, Cuttack, South Eastern Railway, .. Applicant

(C K Damayandi, W/o Late CK Imbachan, ... (Applicant's name
Cholakkal House, Puthucode P.O., substituted by
Ramanattukara (Via) order in M.A.1145/95
Malapuram Dist. 673 633) on 22.11.95)

By Advocate Mr V R Ramachandran Nair.

Vs

1 Union of India represented
by the General Manager,
South Eastern Railway,
Garden Reach, Calcutta- 43,
West Bengal.

2 The Divisional Railway Manager(P),
South Eastern Railway,
Khurda Road, Orissa.

3 The Chief Personnel Officer,
South Eastern Railway,
Garden Reach, Calcutta- 43.
West Bengal.

4 The District Engineer(Regirdering),
South Eastern Railway,
Cuttack Railway Station,
Cuttack.

5 The Bridge Inspector(Regirdering),
Birupa, South Eastern Railway,
Jagatpur, Cuttack,
Orissa- 754 021. ... Respondents

By Advocate Mr K Karthikeya Panicker.

The application having been heard on 22nd November 95,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Learned counsel for applicant submits that substituted applicant Damayandi, may be permitted to make a representation of her grievances before third respondent, Chief Personnel Officer, South Eastern Railway. Standing counsel for respondents, Shri K. Karthikeya Panicker fairly submits that a representation, if made, will be considered on merits, and appropriate orders passed thereon.

2 Applicant may make a representation of her grievances before third respondent within four weeks from today, and third respondent shall pass a speaking order thereon within four months of the date of receipt of the representation and communicate the same by Registered Post to applicant Damayandi.

3 Original application is disposed of as aforesaid.
No costs.

Dated the 22nd November, 1995.


S P BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN